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website

HIGH COURT OF DELHI
Shershah Road, New Delhi

जिला एवं सत्र न्यायाधीश
दायरी संख्या (H)
8140/H
Dated 25 NOV 2023

No. /DHC/Gaz./G-3/2023

From: The Registrar General,
High Court of Delhi,
New Delhi.

To, The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.+91 755-2696904, Tel: 0755-2696766]

Office of District & Sessions Judge
Rouse Avenue Courts, New Delhi
Diary No. 1317
23 NOV 2023
Rouse Avenue Court, New Delhi

Sub: Nomination of two Judicial officers to attend the National Workshop for Gender Sensitisation of Judicial officers at National Judicial Academy, Bhopal on 2nd & 3rd December, 2023 [SE-30].

Sir,
In continuation to this Court's letter No. 7776/DHC/Gaz./G-3/2023 dated 08.11.2023, on the above subject, I am directed to say that this Court has exempted Ms. Namrita Aggarwal, Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi from attending the National Workshop for Gender Sensitisation of Judicial Officers [SE-30] scheduled to be held on 02.12.2023 & 03.12.2023 to be organized by National Judicial Academy, Bhopal and in her place Ms. Raj Rani, Judge, Family Court, North-West District, Rohini Courts, Delhi has been nominated for attending the said programme.

Yours Sincerely,

(Surender Pal)
Deputy Registrar (Gaz.-IB)
for Registrar General

7967-7968
No. /DHC/Gaz./G-3/2023

Dated: 22/11/2023

1. Copy forwarded to the Principal District & Sessions Judge-cum-special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi with the request to inform Ms. Namrita Aggarwal, DHJS accordingly.
2. Copy along with copy of e-mail dated 17.10.2023 of the Director, National Judicial Academy, Bhopal may be forwarded to the Principal Judge, Family Courts (Headquarters), South-West District, Dwarka, New Delhi with the request to inform Ms. Raj Rani, DHJS accordingly and to ask her to directly coordinate with National Judicial Academy regarding study material and other details of the programme.

Judicial Branch

(Surender Pal)
Deputy Registrar (Gaz.-IB)

21/11/2023
RACC

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE (PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No.Misc./Trng./RACC/Gaz./2023/ 9673-9681-D Dated 24/11/23

Copy forwarded for information and necessary action to:-

1. Ms. Namrita Aggarwal, Special Judge (PC Act) (CBI), RACC, New Delhi.
2. The Drawing and Disbursing Officer, Central District, THC, Delhi.
3. The Branch In-charge, Administration, General, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
4. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.

(Arun Bhardwaj)
24.11.23
Officer In-charge (Judicial)/
for Principal District & Sessions Judge-cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.